

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 415
TO BE ANSWERED ON 01.12.2015

Regulation of Hunting

415. SHRIMATI VANAROJA R.:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether Government proposes to notify a new set of regulations on hunting of wildlife outside the protected areas such as national parks and sanctuaries as well as trade in non-endangered flora and fauna which conservationists dubbed as a license to kill, and if so, the details thereof;
- (b) whether the Government has drafted a new wildlife conservation policy which includes rules on wildlife kept in captivity to keep pace with changing times and need along as well as the country's religious and cultural practices and if so, the details thereof; and
- (c) the steps being taken by the Government to keep in tune with the present day challenges of conservation while framing new laws/rules?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a), (b) and (c) The Ministry of Environment, Forest and Climate Change has circulated a draft wildlife policy to Principal Chief Conservator of Forests and Chief Wildlife Wardens of States/Union Territory Governments and members of the National Board for Wildlife for their comments and suggestions. The important policy suggestions mentioned in the draft policy include:
- (i) Complete protection to threatened species everywhere. To redefine threats and schedules accordingly;
 - (ii) Conservation within and outside Protected Areas to be implemented with scientific knowledge based management approach;
 - (iii) Regulation for sustainable use and trade of forest biodiversity from the forests other than Protected Areas, subject to the species specific regulations linked to the schedules.
 - (iv) Redefining hunting for handling of life forms keeping in view the traditional practices;
 - (v) Regulation for domestic and international trade of exotic as well as domestic biodiversity.

However, no final policy decision in this regard has been taken by the Ministry.
